

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, the 25th June, 2023

S.O. 336 -In exercise of the powers conferred by sub-section (8) of section 24 of the of Criminal Procedure, 1973, the Government hereby appoints the following persons Special Public Prosecutor(s) for conducting prosecution of case titled State vs. Shubam FIR No. 10/2018 P/S Hiranagar in the Court of Ld. Principal District & Sessions Pathankot, Punjab:

1. Shri Santosh Singh Basra , Sr. Advocate.
2. Shri Hitesh Chopra, Advocate Punjab and Haryana High Court at Chandigarh.
3. Shri Bopinder Singh, Deputy Director (Prosecution), Jammu.
4. Shri Harminder Singh, Chief Prosecuting Officer, Crime Hqrs. J&K.

The engagement of the Advocates mentioned at S.No (1) and (2) above shall be by the previous terms and conditions.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Raj Kumar Goyal) IAS
Financial Commissioner/
Additional Chief Secretary
Dated: 25 .06.2023

HOME-Pros/21/2021-08-HOME (CC No. 19038)

Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
3. Special DGP, CID, J&K.
4. Commissioner Secretary to the Government, General Administration Department.
5. Director General of Prosecution, J&K.
6. Director Archives, Archaeology & Museums, J&K.
7. Additional Secretary, Department of Law, Justice and PA.
8. Concerned Officers/Advocates.
9. Private Secretary to the Chief Secretary, J&K
10. Private Secretary to Financial Commissioner (ACS) Home Department.
11. Incharge Website, Home Department.
12. Government Order file/stock file

Copy also to the Joint Secretary (JKL), MHA, Government of India.

Monish Kumar
25/06/2023
(Monish Kumar) JKAS
Under Secretary to the Government